

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	CA/40 & 41/2018
COMPANY PETITION/APPLICATION NO.	CP (IB) No.150/9/HDB/2017
NAME OF THE COMPANY	Ind-Barath power (Madras) Ltd
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath power (Madras) Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sharad Sanghi	Adv		
Siri Preeti A. Sandhya Rani	Adv Adv	9916775282	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr. Sharad Sanghi, and Ms. Siri Preeti, along with Ms. Sandhya Rani, Learned Counsel for the Petitioner and Mr. A.S. Prashanth, and Mr. Nitish Bandari, for Mr. P. Vikram, Learned Counsel for the Respondent. Mr. Ashish Rathi, RP and Mr. P. Ravi Charan, Counsel for RP. The case posted to 06.03.2018.


Member (Tech)


Member (Judl)